



Department submits that an affidavit has been served to him yesterday only and he wants to respond to it. Parties are directed to complete their part of pleadings. No further pleadings will be accepted. List the matter for arguments on 01.05.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 18, 2024